

**PUNJAB PRE-EMPTION (AS IN FORCE IN THE UNION TERRITORY OF DELHI) REPEAL BILL\***

श्री हुसैन चन्व कद्वथाय : (मुरना) :  
उत्साधान सभा में प्रस्तावित काल में कि  
दिल्ली संघ राज्य क्षेत्र में क्या प्रस्तावित पंजाब  
शुल्क अधिनियम 1913 को निरस्त करने  
वाले विधेयक को पुरःस्थापित करने को  
अनुमति दी जाय ।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to repeal the Punjab Pre-emption Act, 1913, as in force in the Union territory of Delhi."

*The motion was adopted.*

श्री हुसैन चन्व कद्वथाय : मैं विधेयक को पुरःस्थापित करता हूँ :

MR. DEPUTY-SPEAKER: Mr. Rana Bahadur Singh.....He is not here. Mr. Chandrappan.

**CONSTITUTION (AMENDMENT) BILL\***

*(Insertion of new article 83A)*

SHRI C. K. CHANDRAPPAN (Telliacherry): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

SHRI C. K. CHANDRAPPAN: Sir, I introduce the Bill.

MR. DEPUTY-SPEAKER: Shri Ranabhadur Singh—he is not there. Shri Priya Ranjan Das Munsi—also not there.

**CONSTITUTION (AMENDMENT) BILL\***

*(Amendment of article 75)*

SHRI BIBHUTI MISHRA (Motihari): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

SHRI BIBHUTI MISHRA: I introduce the Bill.

MR. DEPUTY SPEAKER: Dr. Karni Singh—not here.

**CEILING ON PROFITS BILL\***

श्री यमुना प्रसाद डल (समस्तीपुर) :  
उपाध्यक्ष महोदय मैं प्रस्ताव करता हूँ कि  
कतिपय कारवारी गृहों समुच्चानों उपक्रमों  
आदि के लाभ की अधिकतम सीमा नियत  
करने का उपबंध करने वाले विधेयक को  
पुरः स्थापित करने को अनुमति दी जाय ।

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the fixation of ceiling on profits of certain business houses, concerns, undertakings, etc."

*The motion was adopted.*

श्री यमुना प्रसाद मंडल : मैं विधेयक पुरः स्थापित करता हूँ